

F. No. J-11017/66/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shashtri Bhawan, New Delhi
Dated the 30th December, 2024

ORDER

The President is pleased to engage the following Advocate for conducting Central Government litigation before the Punjab & Haryana High Court at Chandigarh, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

PUNJAB AND HARYANA HIGH COURT AT CHANDIGARH

Senior Panel Counsel

| Name | Contact Details | Enrollment No. |
|--------------------|---|----------------|
| Shri Amit Aggarwal | High court Chamber no. 15 Office.: 149, Sector 11-A, Chandigarh-160011 Phone: 0172-2746998, 4632246 Mob: 9814102997 email: officeofamitaggarwal@gmail.com | P/98/2001 |

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions upon panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:-

1. PS to MoS (I/C) L&J
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Satya Pal Jain, ASGI for the Punjab & Haryana High Court, at Chandigarh
4. The Deputy SGI, Punjab & Haryana High Court at Chandigarh.
5. The Registrar, High Court of Punjab & Haryana, Chandigarh
6. The Pay and Account Office, Department of Legal Affairs.
7. Sh. Amit Aggarwal, Advocate as above.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.


(Manindra Choudhary)
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